GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.3203 TO BE ANSWERED ON 22.03.2022

ASSISTANCE TO INDIVIDUALS WITH AUTISM

3203. SHRI DHARMENDRA KASHYAP:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state?

(a) the details of the schemes being implemented for assistance of individuals with autism;

(b) the details of the beneficiaries, scheme-wise, State/UT-wise including Uttar Pradesh; and

(c) the steps being taken by Government to improve awareness on intellectual disabilities like autism?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a): The Schemes of the Ministry are equally applicable to all categories of Persons with Disabilities covered under the Rights of Persons with Disabilities Act, 2016 including persons with autism. However, the National Trust for the welfare Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disability implements the following schemes exclusively for persons with these four categories of disabilities:

- (i) Disha: an early intervention and school readiness scheme for children in the age group of 0-10 years;
- (ii) Vikaas: day care scheme for enhancing inter-personal and vocational skills for 10+ years;
- (iii) Disha-cum-Vikaas: day care scheme;
- (iv) Samarth: respite care for orphans or abandoned, family in crisis etc.;
- (v) Gharaunda: group home for adults;
- (vi) Samarth-cum-Gharaunda Scheme (Residential); and
- (vii) Nirmaya: Health Insurance Scheme.

(b):Details of the beneficiaries under the above schemes of the National Trust, State/UT-wise including Uttar Pradesh is at Annexure.

(c): National Trust for the welfare of Persons with Autism, Cerebral Palsy, Mental Retardation & Multiple Disabilities has taken the following steps to raise awareness on Intellectual Disabilities like autism:

(i) Four training programmes were organised for training of Doctor's (Pediatricians, Psychiatrists and Psychologists) as Master Trainers on Evaluation and Assessment of Autism and procedure for Certification held during the period from 2016 to 2018.

(ii) National Conference on Autism was organized in New Delhi on 03.04.2017 involving NGOs, Professionals and Parents of Divyangjan.

(iii) National Seminar on Building Legal Capacity of Persons with Intellectual and Developmental Disabilities (PwIDDs) was organised in collaboration with Indian Law Institute,

New Delhi on 23rd October, 2019 to discuss issues being faced by Persons with Intellectual Development Disabilities. in various spheres of life to address the concerns of parents of persons.

(iv) National Convention on Digital Best Practices and North East Summit for Persons with Intellectual and Developmental Disabilities (PwIDDs) was held on 07.08.2021 with focus on generating awareness in the seven States in North East Region of the Country.

(v) A virtual Meeting with officials of the Government of Jammu & Kashmir and Ladakh was organized on 31st August 2021 for raising awareness and developing a roadmap for implementation of schemes and activities of the National Trust in the region.

(vi) A virtual seminar for 'Assisted Living programme of Adult Persons with Intellectual and Developmental Disabilities (PwIDDs)' was held on 07.09.2021.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3203 FOR ASNWER ON 22.03.2022 REGARDING ASSISTANCE TO INDIVIDUALS WITH AUTISM

Details of the beneficiaries,	scheme-wise.	state/UTs -wise	including U	ttar Pradesh

S. N.	States / UT's	Disha	Vikaas	Disha- cum- Vikaas	Samarth	Gharaun da	Samart h-cum- Gharau nda	Niramay a	Total
1	Andhra Pradesh	0	0	179	0	40	30	6895	7144
2	Assam	38	48	0	30	0	0	40	156
3	Bihar	14	29	84	0	0	0	194	321
4	Chandigarh (UT)	20	0	0	0	0	0	17	37
5	Chhattisgarh	0	0	0	0	0	60	73	133
6	Daman & Diu	0	0	0	0	0	0	8	8
7	Delhi (UT)	7	28	28	0	27	0	470	560
8	Goa	0	0	0	0	0	0	33	33
9	Gujarat	0	19	76	30	0	0	10365	10490
10	Haryana	18	60	0	0	0	0	207	285
11	Himachal Pradesh	0	8	30	0	0	0	46	84
12	Jammu & Kashmir	0	0	0	0	0	0	2	2
13	Jharkhand	0	0	0	30	0	0	210	240
14	Karnataka	20	13	0	0	20	0	2126	2179
15	Kerala	20	0	0	0	0	0	74368	74388
16	Lakshadwee p	0	0	0	0	0	0	6	6
17	Madhya Pradesh	75	131	199	30	80	90	5880	6485
18	Maharashtra	0	15	0	30	20	0	3359	3424
19	Manipur	35	0	0	0	0	30	30	95
20	Mizoram	0	0	0	0	0	0	0	0
21	Meghalaya	19	0	0	0	0	0	4	23
22	Nagaland	0	0	0	0	0	0	13	13
23	Odisha	0	28	30	30	80	90	2424	2682
24	Punjab	0	15	30	0	0	0	103	148
25	Puduchary	0	0	0	0	20	0	193	213
26	Rajasthan	16	0	0	0	20	0	140	176
27	Tamil Nadu	0	56	0	30	0	30	1258	1374
28	Telangana	0	46	0	30	20	0	574	670
29	Tripura	0	0	0	0	20	0	143	163
30	Uttarakhand	0	0	0	0	20	0	40	60
31	Uttar Pradesh	20	216	194	120	55	60	522	1187
32	West Bengal	70	27	149	0	30	0	3549	3825
	Total	372	739	999	360 ****	452	390	113292	116604